

12.59 hs.

PAPERS LAID ON THE TABLE

Central Reserve Police Force, Recruitment Rules 1991 and Foreign Contribution (Regulation) Amendment Rules, 1991.

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, on behalf of Shri S. B. Chavan, I beg to lay on the Table—

- (1) A copy of the Central Reserve Police Force (Combatised Hindi Translators Cadre) Recruitment Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 203 in Gazette of India dated the 30th March, 1991 under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949.

[*Placed in Library. See No. LT--227/91*]

- (2) A copy of the Foreign Contribution (Regulation) Amendment Rules, 1991 (Hindi and English versions) published in in Notification No. G.S.R. 179 (E) in Gazette of India dated the 25th March, 1991 under sub-section (3) of section 30 of the Foreign Contribution (Regulation) Act, 1976.

[*Placed in Library. See No. LT--228/91*]

Notification under Delhi Administration Act, 1966

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, I beg to lay on the Table a copy of the Notification No. S.O. 325(E) (Hindi and English versions)

published in Gazette of India dated the 9th May, 1991 containing President's Order dated the 9th May, 1991 regarding suspension of operation of certain provisions of the Delhi Administration Act, 1966 for a further period of four months with effect from the 13th May, 1991 issued under section 31 of the said Act.

[*Placed in Library. See No. LT--229/91*]

Notifications under Essential Commodities Act, 1955 and Review on the Working of and Annual Report of Haryana Agro-Industries Corporation LTD, Chandigarh for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): Sir, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) S.O. 259(E) published in Gazette of India dated the 16th April, 1991 specifying that every manufacturer of SSP fertilisers, micro-nutrient fertilizers, physical/granulated mixtures of NPK, micro-nutrients and combination thereof shall possess the minimum laboratory facilities mentioned in the list annexed to the notification.

- (ii) S.O. 260(E) published in Gazette of India dated the 16th April, 1991 making certain amendments to Notification No. S.O. 977(E) dated the 9th November, 1987.

- (iii) The Fertiliser (Control) (Amendment) Order, 1991 published in Notification No. S.O. 261(E) in Gazette of India dated the 16th April, 1991.

(iv) S.O. 350(E) published in Gazette of India dated the 21st May, 1991 constituting the Central Fertiliser Committee.

(v) S.O. 1439 published in Gazette of India dated the 25th May, 1991 appointing Shri K. G. Krishnamoorthy, Joint Secretary as the controller of Fertilisers vice Shri R. M. Sethi.

(vi) The Fertiliser (Control) (Second Amendment) Order, 1991 published in Notification No. S.O. 444(E) in Gazette of India dated the 2nd July, 1991.

[Placed in Library. See No. LT—230/91]

(2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1989-90.

(ii) Annual Report of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—231/91]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi

and English versions) of the Ministry of Industry for the year 1991-92.

[Placed in Library. See No. LT—232/91]

13.05 hrs.

STATEMENT BY MINISTER

Drought situation in the Country

[English]

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): Sir, I seek leave of the House to make a statement on the rainfall situation in the country during the current south-west monsoon.

2. The forecast for the south-west monsoon made by India Meteorological Department (IMD) on the 27th May, 1991 is that the quantum of rainfall in the country as a whole for the season would be 94 per cent of the long-term average value, within the estimated error of ± 4 per cent.

3. The south-west monsoon set in over Kerala on 2nd June, 1991, around the normal time. During the first two weeks of the south-west monsoon, i.e. 1st June, 1991 to the 15th June, 1991, the rainfall was quite satisfactory throughout the country. The Northern Limit of Monsoon (NLM) continued to advance till the 15th June, slightly ahead of schedule, and passed through Veraval, Ahmedabad, Bhopal, Sagar, Khajuraho, Kanpur, Bareilly, Dehradun and Dalhousie. The monsoon during this phase was active in the Peninsula, central India, east India, east Uttar Pradesh and parts of North India. However, it did not advance further for about 3 weeks upto 10th July, and the amount of precipitation declined from 183% of normal on the 12th June to 89% of normal on the 10th July. However, it reached Delhi and the neighbouring areas on the 16th July and covered the entire country by the 19th July. The rainfall position in the country has shown some